SHRI JAWAHARLAL NEHRU: Certainly, I am grateful to the hon. Member who put this question, because I have now learnt what "Level Jumping" is. I did not know it previously. It is a type of motivation intended to reduce layers of authority in the consideration of and decision taking on matters in which papers pass through too many stages without commensurate contribution by different levels. I hope everybody understands

MR. CHAIRMAN: Dictionary definition.

DR. H. N. KUNZRU: Can the Prime Minister kindly paraphrase this in a simpler language?

SHRI JAWAHARLAL NEHRU: It is in officers' language., it is technical language. As far as I understand, it is reducing the number of references in too many grades and therefore promoting efficiency and economy.

SHRI BHUPESH GUPTA: May I know whether at any stage of the "jump" the Public Service Commission is consulted?

MR. CHAIRMAN: Next question.

INDO-JAPANESE COLLABORATION FOR THE MANUFACTURE OF SCOOTERS AT LUDHIANA

- ◆599. SHRI NIRANJAN SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that an agreement has been entered into by a Ludhiana firm with a Japanese automobile firm for the manufacture of scooters in collaboration with them; and
- (b) whether a licence has been granted to the firm and if so, on what terms?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

- (a) Yes, Sir, M/s, Pearl Scooters, Ludhiana, have concluded an agreement with M|s. Yamaha Motor Co. of Japan for the manufacture of scoote-rettes in collaboration with them. The Arm intends to manufacture 50 ce. and 78 ce. scooterettes. Tlie proposal does not involve any downright payment or royalty for obtaining the technical knowhow. The firm desires to import only Rs. 150 worth of components per scooterette during the first year, Rs. IOO worth of components during the second year, and practically nil, or a negligible quantity during the third year. There is provision for training of Indian technicians with their principals in Japan and Japanese technicians would assist in the manufacture of scooterettes during the initial stages.
- (b) No license is necessary as this is a small scale industry but Government has already approved the scheme,

SHRI NIRANJAN SINGH: May I know when production will begin?

SHRI MANUBHAI SHAH: The agreement is not yet finalised, but we hope that within six months or so production will start.

Shri Niranjan Singh: May I know whether there is any proposal for collaboration with a Polish concern for the manufacture of scooters?

SHRI MANUBHAI SHAH: As for the large sector, we have invited a large number of applications for scooters and scooterettes, which will be considered after the 31st of October. There is a particularly very good scheme which will manufacture scooters for the first time in India on a very small scale, that is 2,000 scooters ^a year.

SHRI BIREN ROY: Has it come to the Minister's attention that an advertisement nearly quarter of a page in size has appeared in most of the prominent papers by a Arm named

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Escorts Limited that some 5,000 scooters are going to be manufactured in collaboration with a Polish concern and that the scheme has practically been sanctioned or is before the Commerce Ministry?

SHRI MANUBHAI SHAH: Escorts-advertisement does not at all reflect the Government's decision on the matter. They have submitted a scheme for the manufacture of motor cycles-cumscooters. The motor cycle scheme is under consideration. The scooter and scooterette will be considered after the 31st October. They have exhibited two samples which every manufacturer who proposes to manufacture is allowed to import for demonstration purposes only.

SHRI BIREN ROY: Is there any other proposal also regarding the manufacture of scooters already before the Commerce and Industry

Ministry?

SHRI MANUBHAI SHAH: Yes, Sir.

SHRI JASWANT SINGH: I would like to know what the difference is between a scooter and a motor cycle.

SHRI MANUBHAI SHAH: The motor cycle's structure is different. It is a triangular structure. The cantilever system is operated in the scooter, removing the middle rod. When the engine is low powered with 45 to 50 ce. it becomes a Moped or a Scooterette.

*600. [The questioner (Shri P. L. Kureel Urf Talib) was absent. For answer, vide cols. 3063-65 infra.]

KATCHA THTVU ISLAND

•601. SHRI NIRANJAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the area and population of Katcha Thivu Island which is in dispute between India and Ceylon; and (b) the progress so far made to resolve this dispute?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) Katcha Thivu is an uninhabited island with an area of roughly 75 acres. The question of taking up our claims with the Government of Ceylon is under consideration.

SHRI NIRANJAN SINGH: When will the population figure be known o us.

MR. CHAIRMAN: Population?

SHRIMATI LAKSHMI MENON: No population.

MR. CHAIRMAN: Uninhabited.

SHRI JASWANT SINGH: Is it a disputed areaY? Is there a dispute as to whom it belongs to, whether to Tndia or Ceylon?

SHRIMATI LAKSHMI MENON: Our people have certain fishing rights there. The Ceylon Government wanted that island to be used for gunnery and targetry. We are trying to get our claims.

SHRI JASWANT SINGH: Is it only fishing right or ownership?

SHRI JAWAHARLAL NEHRU: There was a claim on one of the old principal zamindaries, and it was part of the zamindary. The zamindary has gone now, and I do not quite know as to where the matter stands.

SHRI JASWANT SINGH: May I know whether the sovereignty is that of Ceylon or of some other country?

SHRI JAWAHARLAL NEHRU: That is a matter under argument.

DR. A. N. BOSE: What is the distance of the island from the coast of India and from the coast of Ceylon?

SHRI JAWAHARLAL NEHRU: It is 18 miles east of Pamban. Where Pamban is I do not know.